

23.

OA 1624/90

19.02.1992

Present:

None ~~for the applicant~~
Shri M.L. Sharma, Counsel for the respondents

The case is dismissed for default and
non-prosecution.

(S. GURUSANKARAN)
MEMBER (A)
19.02.1992

(P.K. KARTHA)
VICE CHAIRMAN (J)
19.02.1992

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